

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : CP/17/2017**

**NAME OF THE PETITIONER(S) : S.P. VELUMANI**

**NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD**

**UNDER SECTION : 241/242 OF COMPANIES ACT 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASHANKAR }  
R. ASHOK KUMAR } Counsel For R1 to 8

*[Signature]*

2. Dr. K. S. Raghavachandran, ACS  
S. Mangula Devi, ADR  
for KSR & CO, CBE

For Petitioners

*[Signature]*

**ORDER**

Counsel for the Petitioner present. In the Company Petition No. 17/2017 filed, he made submissions. At this juncture, Mr. R. Vidhyashankar, counsel caused appearance on behalf of R1 to R8 and raised the objection with regard to maintainability of the Petition. The matter is posted for arguments in relation to the admission of the Petition. Put up on **19.4.2017 at 10.30 A.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)